

**INTERIM ORDER**

The following newly recruited Data Entry Operators, Grade-A presently posted in IT Cell (HQs), Tis Hazari Courts, Delhi are hereby deputed in the branch as mentioned against their names as an *interim measure on purely temporary basis*, with immediate effect, **till 30.04.2022 or till further orders, whichever is earlier:**

S.No.	Name	From	To
1.	Sh. Shammi Kapoor Dogra, S/o Sh. Karam Chand	DEO (Grade-A), IT Cell (HQs), THC, Delhi	DEO (Grade-A), Digitization Cell (South West), Dwarka Court Complex, Delhi.
2.	Sh. Abhishek Joshi, S/o Sh. Bijendra Joshi	DEO (Grade-A), IT Cell (HQs), THC, Delhi	DEO (Grade-A), Digitization Cell (South & South East), Saket Court Complex, New Delhi.

**Note:**

1. All the above-said officials are deputed in the Branch mentioned against their name on purely ad-hoc basis.
2. The above officials will henceforth mark their attendance in respective Branch wherein they are temporarily deputed.
3. In the event of these officials availing any leave thereof during the intermediate period, then they shall get the same forwarded beforehand from Ld. Officer in-Charge, Digitization Cell wherein they are deputed.
4. Also, they are to attend to their duties as per the Roster of the respective Branch only, if any.

**SUNIL  
KUMAR  
SHARMA** Digitally signed  
by SUNIL KUMAR  
SHARMA  
Date: 2022.02.14  
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(Sunil Kumar Sharma)  
Additional Sessions Judge/ Nodal Officer,  
Centralized Computer Committee  
Tis Hazari Courts, Delhi

No. 8407 IT Cell/2022

Dated, Delhi the 14 FEB 2022

Forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, South, Saket Court Complex, New Delhi.
2. Ld. Principal District & Sessions Judge, South West, Dwarka Court Complex, New Delhi.
3. Ld. Principal District & Sessions Judge, South East, Saket Court Complex, New Delhi
4. Ld. Officer In-Charge, Digitization, South, Saket Court Complex, New Delhi.
5. Ld. Officer In-Charge, Digitization, South West, Dwarka Court Complex, New Delhi
6. Ld. Officer In-Charge, Digitization, South East, Saket Court Complex, New Delhi.
7. The Personal Office of Ld. Principal D & SJ, HQs.
- ✓ 8. The Dealing Assistants, Personal File, Leave Section, Web-Site Committee & LAYERS seat, Central, THC, Delhi for necessary action.
9. The Officials concerned for immediate compliance.

**SUNIL  
KUMAR  
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SUNIL KUMAR  
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Date: 2022.02.14  
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(Sunil Kumar Sharma)  
Additional Sessions Judge/ Nodal Officer,  
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